

(b) if, so, what are the main points observed and recommendations made by it concerning the CSIO;

(e) whether the Committee also looked into the question of wasteful expenditure and reported victimisation of scientists, as also the deterioration of standards; and

(d) if "so, what are finding thereon?"

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir, on August 11, 1986.

(b) The only specific observation on CSIO made by Review Committee is that Central Scientific Instruments Organisation, Chandigarh alongwith Central Electronics Engineering Research Institute, Pilani and Central Glass and Ceramic Research Institute, Calcutta would have to mount common programmes to deal with electronics material, miniaturisation of electronics components and development of instrumentation with processing and fabrication.

(c) No, Sir, there is no mention of this in their Report.

(d) Does not arise.

Discontinuance of documentaries by the films Division,

709. SHRI PAWAN KUMAR BANSAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the production of 'Magazine' documentaries incorporating the important events has been discontinued by the Films Division; and

(b) if so, what are the reasons therefor and what steps are proposed to preserve for posterity the films covering important events and maintain the importance of the Films Division?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AHT PANJA):

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(a) No such terminology as 'Magazine' documentaries is used in Films Division. It produces both documentaries and news magazines. Production of News magazines incorporating important events has not been discontinued.

(b) Does not arise.

Excise duty on spices

710. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINISTER be pleased to state whether it is a fact that Government have recently received representations for the withdrawal of the Excise Duty on Spices and if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANARDHAN POOJARI): The Government (have received representations for withdrawal of excise duty on Spices. These representations are being examined.

Appointment of consultants in ET&T

711. SHRI MUSTAFA BIN QUASEM: DR. R. K. PODDAR.

Will the PRIME MINISTER be pleased to state what is the number of consultants appointed by the Electronics Trade and Technology Development Corporation Limited and what is the monthly expenditure borne by the Corporation on them?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): The number of advisers/consultants appointed by Electronics Trade & Technology Development Corporation (ET&T) is three.

The monthly expenditure borne by the Corporation is Rs. 13, 260 per month (approx.). In addition, ET&T is also paying Rs. 8, 670 per month (approx.) towards six consultancy contracts, which are part-time.